

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

211. IA/1646/2023C.P. (IB)/27(MB)2022

**IN THE MATTER OF**

CG Power And Industrial Solutions  
Limited

VS

CG Power Solutions Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 25.06.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:-

Adv. Mr. Vineet Bhansali (VC)

For the Respondent NO.5:

Adv. Dushyant Krishnan (VC)

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**ORDER**

Adjourned to **25.07.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
//Anmol//

Sd/-  
REETA KOHLI  
Member (Judicial)